

**STATEMENT - III***Progress under Freelance Designers Scheme for 1996-97*

Target : 100

State	Number of designers attached
Arunachal Pradesh	1
Tamilnadu	2
Karnataka	2
Maharashtra	6
West Bengal	4
Bihar	1
Orissa	3
Uttar Pradesh	5
Rajasthan	3
Himachal Pradesh	2
Delhi	1
Jammu & Kashmir	2
Haryana	1
Madhya Pradesh	2
Andhra Pradesh	1
<b>Total : 15</b>	<b>36</b>

Rs. 10,000/- per designers has been sanctioned as advance.

**Mineral-based Industry in Karnataka**

3477. SHRI S.D.N.R. WADIYAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to set up agrobased, forest based and mineral based industry in Karnataka ;

(b) if so, the details thereof ;

(c) whether any proposal in this regard has been submitted by the Government of Karnataka for the approval of Union Government ;

(d) if so, the details thereof ; and

(e) the decision taken by the Government in this regard so far ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) During the period January, 1994 to July, 1996, a total number of 39 Letters of Intent were granted under Industries (Development & Regulation) Act for setting up industries based on agriculture, forest and mineral in Karnataka.

(c) to (e) One proposal for substantial expansion for the manufacture of sugar had been received from a State Government Undertaking during the above

period and Letter of intent has been granted to the party.

**National Small Industries Corporation Financial Services Scheme**

3478. DR. PRABIN CHANDRA SARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether National Small Industries Corporation Financial Services Scheme is in operation in Assam ; and

(b) if so, the details of the criteria adopted for getting its aid by entrepreneurs in the State ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir. It is in operation in the State of Assam.

(b) The Corporation is offering four Schemes under Financial Services to the entrepreneurs of Assam viz (i) Raw Material Assistance (ii) Bill Financing (iii) Working Capital Finance and (iv) Export Development Finance.

The criteria adopted for providing assistance under this Scheme is that (i) the unit should be a registered small scale unit ; (ii) the techno - economic viability of the unit to ensure timely repayment of the loan sanctioned under the Scheme ; (iii) the unit is required to furnish securities in the form of Bank Guarantee/Letter of Credit/Shares/Fixed Deposit etc.